

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 857 of 2004**

Jabalpur, this the 1<sup>st</sup> day of November, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Sunil Kumar Upadhyay, S/o. Shri Ramjilal Upadhyay,  
Aged about 33 years, occupation-Pump Operator,  
R/o. H. No. 114, C/o. Ramprasad Siggasha, Near  
Pachmatha, Siggasha Mohalla, Garba, Jabalpur. .... Applicant

(By Advocate – Shri Anirudh Pandey)

**V e r s u s**

1. Union of India,  
through the Secretary/Director General,  
Urban and Rural Department, Ministry of  
House, CPWD (Electric), W. Govt. of India,  
New Delhi.
2. Additional Director General,  
CPWD (Electric) 15 Flore CGO Annex, 101,  
Maharshi Karve Marg, Mumbai-400020.
3. Executive Engineer,  
CPWD (Electric) Devision Office,  
CGO Electric Complex, Bhopal MP.
4. Assistant Executive Engineer,  
CPWD (Electric) GSI Colony, Room No. 5,  
Sanjeevni Nagar, Garha,  
Jabalpur MP. .... Respondents

**O R D E R (Oral)**

**By M.P. Singh, Vice Chairman –**

Heard the learned counsel for the applicant.

2. By filing this Original Application the applicant has claimed the following main relief:



"(ii) to direct the respondents to take the applicant back in service regularly."

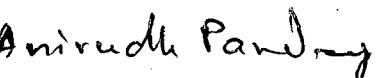
3. The brief facts of the case are that the applicant was engaged by M/s. Avon Electricals Works, Jabalpur who were entrusted with the maintenance work by the CPWD authorities. In the legal notice itself given to the CPWD authorities, the applicant has admitted that he has been appointed by the Contractor i.e. M/s. Avon Electricals Works, Jabalpur. Since the applicant was engaged by a Contractor and was not appointed by the Government, this Original Application is not maintainable and is accordingly dismissed at the admission stage itself.

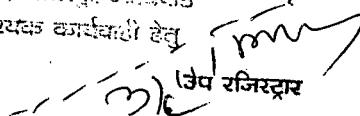
  
**(Madan Mohan)**  
Judicial Member

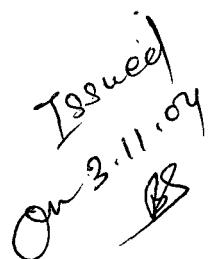
  
**(M.P. Singh)**  
Vice Chairman

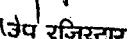
"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....  
पंचालिपि आज्ञा छिट्ठा:-  
(1) संहिता, उच्च व्यापारिय वाल उपसंचारका, जबलपुर  
(2) आमदारा श्री/श्रीमती/कुमा.....के काउंसल  
(3) प्रधारी श्री/श्रीमती/कुमा.....के काउंसल  
(4) धोकाधारा, देवगढ़ा, जबलपुर उत्तरप्रदेश  
सूचना एवं आवश्यक वगाईकामी हैं

  
Anuradha Pandey

  
B.S. Singh

  
Issued  
On 3.11.04  
B.S. Singh

  
उप रजिस्ट्रार